

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 331/9/HDB/2018
NAME OF THE COMPANY	Agarwal Coal Corporation Pvt Ltd
NAME OF THE PETITIONER(S)	Ind Barath Thermal Power Ltd
NAME OF THE RESPONDENT(S)	Agarwal Coal Corporation Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
For Ramakrishna Gupta	PCS	ramakrishna@na-cs.com ph-9848019915	Ria J

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission.

PCS for Operational Creditor is present.

Issue notice to the Corporate Debtor, Registry to prepare notice and PCS for Operational Creditor to collect the notice and serve notice on the Corporate Debtor and file proof of service.

List the matter on 06.08.2018.


Member(Judl)